

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 2439/2018

NISHI TRIPATHI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 14-12-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Gopal Jha, AOR
Mr. G.R. Panday, Adv.

For Respondent(s) Ms. Swarupama Chaturvedi, AOR
Ms. Arpika Singhal, Adv.

Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. Sumant Kumar Jha, Adv.
Mr. Amarshakti, Adv.
Mr. E. C. Vidya Sagar, AOR

Mr. Sarvam Ritam Khare, AOR

Mr. Akbar Siddique, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for respondent Nos. 1 and 7 have not filed any counter affidavit despite grant of last chance. Service of notice is complete qua respondent Nos. 2 to 5 but no one has entered appearance on their behalf.

Four weeks' time, as a last chance is given to respondent No. 6 to file the counter affidavit. After expiry of four weeks, the matter be processed for listing before the Hon'ble Court under the rules.

RAJESH KUMAR GOEL
Registrar